

ASSETS & LIABILITIES

(At a glance)

Name of the Judge : Justice Rajiv Sharma

DATE OF APPOINTMENT: 3rd April, 2007.

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY

MOVABLES

Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
NIL	NIL	Rs. 11,36,039/=	NIL	(NHP-62-1234 (i)HP-07-0503	Rs. 13,500/=

LIABILITIES

Particulars:-

1. Loan A/c No. 18330500000075 = Rs. 4,50,833/=

[UCO-BANK H.P. HIGH COURT]

2.

Note: Further details available with the Hon'ble Chief Justice.

ASSETS & LIABILITIES

(At a glance)

Name of the Judge : Justice Rajiv Sharma

Name of the Spouse: Mrs. Trisha Sharma

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY

MOVABLES

Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
NIL	flat i.e Swastik Sadan Clifford estate, Shimla.	Rs. 13,40,070/-	worth Rs. Ten lacs.	NIL	NIL

LIABILITIES

Particulars:-

1. NIL

2.

Note: Further details available with the Hon'ble Chief Justice.

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : Justice Rajiv Sharma

NAME OF THE DEPENDENT

CHILD/CHILDREN: Ms. Trishayali Sharma

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/CHILDREN

<u>IMMOVABLE PROPERTY</u>			<u>MOVABLES</u>		
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
NIL	NIL	Rs. 5,91,130/-	NIL	NIL	NIL

LIABILITIES

Particulars:-

1. NIL

2.

Note: Further details available with the Hon'ble Chief Justice.